
S.O. (E) In exercise of powers conferred by Section 3 of the foreign Trade (Development & Regulation) Act, 1992 (No. 22 of 1992), as amended read with para 1.02 and Para 2.01 of the Foreign Trade Policy, 2015-20, the Central Government hereby makes the following amendment to the Notification No. 51 dated 29.12.2020 amending the policy condition at Sl. No. 55 and 57, Schedule 2 of ITC (HS) Export Policy, 2018 for export of rice (Basmati and Non-Basmati).

2. The following policy conditions shall be amended to the existing entries of Chapter 10 at Sl. No. 55 and 57:

<table>
<thead>
<tr>
<th>Sl.No.</th>
<th>Tariff item HS code</th>
<th>Item Description</th>
<th>Export Policy</th>
<th>Proposed Amended Policy Condition</th>
</tr>
</thead>
</table>
| 55    | 1006 2000<br>1006 30<br>1006 3010<br>1006 3090<br>1006 40 00 | Non-Basmati Rice<br>Basmati Rice | Free | • Export to EU Member States and European countries namely Iceland, Liechtenstein, Norway and Switzerland permitted subject to issuance of Certificate of Inspection by Export Inspection Council/Export Inspection Agency.  
|       |                     |                  |              | • Certificate of Inspection by Export Inspection Council/Export Inspections Agency shall be mandatory for export to remaining European countries with effect from **1st January, 2022.** |
| 57    | 1006 3020 | Basmati Rice (Dehusked Brown), Sem i-milled, milled both | Free | • Export to EU Member States and European countries namely Iceland, Liechtenstein, Norway and Switzerland permitted subject to issuance of Certificate of Inspection by |
3. **Effect of notification:**

The Notification No. 51/2015-2020 dated 29.12.2020 is amended to the extent that export of Rice (Basmati and Non-Basmati) to EU member states and other European Countries namely Iceland, Liechtenstein, Norway and Switzerland only will require Certificate of Inspection from EI/A/EIC. Export to remaining European countries (except Iceland, Liechtenstein, Norway and Switzerland) will require Certificate of Inspection by Export Inspection Council/Export Inspection Agency for export from 1st January, 2022.

(Amit Yadav)

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